



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 03.09.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 & 4002 of 2025 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	03.09.2025	07.10.2025
2.	Comp. App. (AT) (Ins) No. 1242 of 2024 & I.A. No. 4457 of 2024 Part Heard	Yashasvi Yarns Ltd. Vs. Future Generali India Insurance Company Ltd.	03.09.2025	07.10.2025
3.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	03.09.2025	12.09.2025

4.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023 Part Heard	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	03.09.2025	08.10.2025
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By order of Hon'ble Chairperson
-Sd/-
Registrar